

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 974/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Ramshyam Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CSP No. 972/230-232/NCLT/MB/MAH/2017

CSP No. 973/230-232/NCLT/MB/MAH/2017

CSP No. 974/230-232/NCLT/MB/MAH/2017

A corrigendum to the Order dated 24.08.2017 being sought by the Petitioner's Counsel for correction of the Order dated 24.08.2017, the name of the Auditor mentioned in the para No. 15 in page 5 of the Order is hereby corrected as "T.R. Chadha & Co. LLP" by replacing "V.R. Chadha & Co. LLP".

The Company Petitions are admitted.

List this matter on 08.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)